



\$~76, 80 & 81

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 34/2026, CM APPL. 4177/2026 & CM APPL. 4178/2026
+ ITA 36/2026, CM APPL. 4253/2026 & CM APPL. 4254/2026
+ ITA 37/2026, CM APPL. 4256/2026 & CM APPL. 4257/2026
PR. COMMISSIONER OF INCOME TAX, CENTRAL-1, DELHI

.....Appellant

Through: Mr. Puneet Rai, SSC, Mr. Gibran,
JSC, Mr. Rishabh Nangia and Mr.
Ankit Kumar, Advs.

versus

SANJAY JAIN

.....Respondent

Through: None

CORAM:

HON'BLE MR. JUSTICE DINESH MEHTA

HON'BLE MR. JUSTICE VINOD KUMAR

ORDER

21.01.2026

%

List these cases on 22.01.2026.

DINESH MEHTA, J

VINOD KUMAR, J

JANUARY 21, 2026/cd